

ments to make a thorough review of the Central Agricultural Programmes and take adequate steps for the immediate fillip to these programmes; and

(b) the details of the action taken by the State Governments on the suggestions made therein?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b). In a series of meetings held in Delhi during February, 1987, a thorough review of the Central and Centrally Sponsored Schemes of the Department of Agriculture & Cooperation was undertaken in consultation with the State Governments. The primary purpose of these review meetings was to consider re-designing of the schemes in order to impart flexibility to suit the location-specific requirements of different agro-climatic zones in the States and to give a fillip to the programmes. During the course of the discussion, various suggestions were thrown up and the same were considered in depth. The State Governments expressed their broad satisfaction with the outcome of the deliberations.

Regularisation of Casual Labour Fertilizer Corporation of India

8780. SHRI C.K. KUPPUSWAMY. Will the Minister of AGRICULTURE be pleased to state

(a) whether Government propose to regularise the services of casual labour working in the Fertilizer Corporation of India;

(b) if so, the details thereof; and

(c) if not, reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) No, Sir.

(b) Does not arise.

(c) Casual labour is appointed either against some specific work or against some temporary/leave vacancy. As soon as the requirement is over, the services of casual labour are dispensed with.

Wage Board of Employees of Mini Cement Plants

8781. SHRI MAURICE KUJUR: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal to set a Wage Board for the employees working in the mini cement plants; and

(b) if so, the details thereof and the time by which wage board is expected to start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) No, Sir.

(b) Does not arise.

Cane Production

8782. SHRI N. DENNIS: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of places where cane is produced, State-wise;

(b) the total quantity produced by these States;

(c) whether cane is exported to foreign countries; and

(d) if so, the details of the countries to which it is being exported?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b). Table below gives State-wise production of sugarcane during the crop year 1985-86: